

Item-22

M.A.1845/2004 in  
O.A.1051/2003 ✓  
(With Record of O.A.3165/2002)

20.9.2004

Present: Shri Gyan Prakash, counsel for the applicant

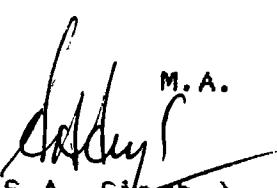
Shri Mohit Madan, proxy for Mrs. Avnish Ahlawat,  
counsel for respondents.

M.A.1845/2004

In the absence of any objection, the typographical error in paragraph 12 of the order passed by this Tribunal dated 6.8.2004 is corrected. It should now be read as -

".....we hold and dispose of the present application with the direction that the applicants who were promoted as PGT/Vice Principal by an order from retrospective date would be entitled to get the benefit of Selection Grade of the lower post from the date they were eligible and the same was due if they were otherwise entitled. Necessary benefit should be accorded to the applicants."

M.A. is disposed of.

  
( S.A. Singh )  
Member (A)

  
( V.S. Aggarwal )  
Chairman

/dkm/